

**Central Administrative Tribunal Lucknow Bench Lucknow.
Contempt Petition No. 24/2008**

**In
Original Application No. 496/2007**

This, the 18th day of November, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Ram Prasad aged about 63 Years,
Son of Late Maiku, resident of House No. 549/36
Bada Baaaaaarha, Alambagh District Lucknow.

Applicant

By Advocate Sri L.K. Pathak.

Versus

Sri Chahety Ram ,
Divisional Railway Manager,
Northern Railway, Hazratganj,
Lucknow.

Respondent

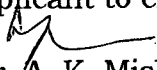
By Advocate Sri B.B. Tripathi for Sri M.K. Singh.


Order (Oral)

By Hon'ble Ms. Sadhna Srivastava Member (J)

The counsel for the applicant states that respondents have passed order on 27.10.2009 in compliance of order dated 30.11.2007 passed by this Tribunal in O.A. 496/2007. The copy of the order dated 27.10.2009 has been filed along with the application 2352/2009 filed by the respondents. The counsel for the applicant seeks permission to challenge the order dated 27.10.2009 by filing a fresh O.A.

Accordingly, the CCP is dismissed. Notices issued to the respondent is hereby discharged. However, liberty is granted to the applicant to challenge the aforesaid order by filing a fresh O.A.


(Dr. A. K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

Vidya